IN THE CENTRAL ADMNISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

CPC 114 of 2005 O.A. No. 1454 of 1997 Date of Order: 06-07-2006

Present: Hon'ble Mr. B.N. Som, Vice-Chairman

Hon'ble Mr. B.V. Rao, Judicial Member

Dibandhu Acharyya -Vs-

M Verma (SER)

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents: Mr. S.S. Pal, Counsel

ORDER

PER MR. B.N. SOM, VC:

Prayer made in the CPC is allowed. Accordingly, the CPC is disposed of as

withdrawn.

MEMBER(J)

VICE-CHAIRMAN

DKN